

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 127**  
**(IB)-2429(PB)/2019**

**IN THE MATTER OF:**

Anshul Gupta & anr.

Vs.

Wave Mega City Centre Pvt Ltd.

.... Applicant/petitioner

.... Respondent

**SECTION:**

**Under Section 7 of IBC, 2016**

**Order delivered on 17.01.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Prateek Vats, Advs.

For the Respondent : -

**ORDER**

On withdrawal request made on behalf of the petitioner in view of the settlement arrived, CP. No. 2429(PB)/2019 is hereby dismissed as withdrawn.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**